

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 632 of 2020

IN THE MATTER OF:

Aparna Enterprise Limited

...Appellant

Versus

M/s. SJR Prime Corporation Pvt. Ltd.

...Respondent

Present:

For Appellant :

**Mr. Virender Ganda, Senior Advocate with
Mr. Vishal Ganda and Mr. Vipul Ganda, Advocates**

For Respondent :

Ms. Pallavi Sen Gupta and Ms. Saranya, Advocates

O R D E R

(Through Virtual Mode)

19.11.2020 Pleadings are complete. Written submissions have also been filed by the learned counsel for the parties. The matter is ripe for hearing. Let it be listed 'for hearing' on **5th January, 2021** at 12.00 Noon.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/